

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS.

Respondent(s)

(FOR [I A UNDER ORDER V RULE1(3) OF SCR, 2013] ON IA 45549/2017)
IA No.45549/2017 - IA under Order V Rule1(3) of SCR, 2013
IA No.41607/2018 - Intervention/impleadment

Date : 26-11-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Mr.Anil Kaushik, Adv.
Mr.Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms.Abha R. Sharma, AOR
Ms.Sujeeta Srivastava, Adv.
Mr.Mahendra Singh, Adv.

Ms.Shweta Yadav, Adv.
Ms.Krishna Yadav, Adv.
Ms. Asha Gopalan Nair, AOR

Dr.Rajeev Sharma, Adv.
Mr.Raghuvir Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the Office Report for directions dated
08.10.2018.

Four weeks' time is granted to the counsel for the
petitioner to comply with the office report.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR